

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

115. I.A. 359/2024

Company Appeal/35/2023

I.A. 3919/2022 IN C.P.(IB)-3806(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: ISMT Limited

V/s.

Asmi Metal Products Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **22.04.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-

LAKSHMI GURUNG
Member (Judicial)